

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | | | |
|----------------------------------|--|--|--|
| COMPANY PETITION/APPLICATION NO. | CA No. Ind-3634/252/HDB/2017 | | |
| NAME OF THE COMPANY | Krishna Godavari LNG Terminal Private Limited | | |
| NAME OF THE PETITIONER(S) | Krishna Godavari LNG Terminal Private Limited | | |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Andhra Pradesh &Telangana | | |
| UNDER SECTION | 252 | | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-------------------------|-------------|------------------------|-----------|
| 0/0. R. Raglumandan Rac | Achocate | 9966622805 | Di' |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------|
| रकोश सन्द्र जिल्हा/ RAMESH CHANDRA MISHRA | | | 147 |
| कंपनी पंजीवन/ Registrar of Companies हैयराबाद आँच प्रदेश और तेलंगाणा | | | |

Ryderabad For Anthra Pradesh And Telangana

Heard Shri G. Bhupesh, Learned Counsel for the Applicant.

CA is disposed by separate orders.

Member (J)

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